

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	ABA	100301/2020	Anjana Sunder Advani And Anr. Vs State R C F Police Station	Deepak K Malkani
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100514/2017	The State of Khar Police Station Vs Motiram Damodar Kale	
(Main Matter REMAND APPL POCSO/0100798/2017)				
<u>EVIDENCE</u>				
3	POCSO SPL CASE	100037/2017	NAGPADA POLICE STATION. Vs ATIF ABDUL HAMID KHAN	
4	POCSO SPL CASE	100582/2017	The State Worli Police Station Vs Wilson Anthony Rodricks	
<u>CHARGE</u>				
5	POCSO SPL CASE	100273/2016	THE STATE OF GHATKOPER POLICE STATION. Vs MAYUR PRABHAKAR KIRAVE	
6	POCSO SPL CASE	100485/2017	The State V.B Nagar Police Station Vs Mohammad Tahir Yunus Rijavi	
7	POCSO SPL CASE	100441/2018	The State of Dharavi Police Station Vs Irshad Naim Khan	
8	POCSO SPL CASE	1000599/2018	The State of Vakola Police Station Vs lavesh Prakash Bhoir	PP
<u>COMPLIANCE</u>				
9	POCSO SPL CASE	100360/2019	The State of Maharashtra - Tardeo Police Station Vs Altaf Abdul Mazid Ansari	PP
<u>APPEARANCE</u>				
10	POCSO SPL CASE	100242/2017	State V.B.Nagar P.S Vs Amjad Shaggan Ali Shaikh	Ruby Rahir Shaikh

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	POCSO SPL CASE	100427/2017	The State Chunabhatti Police Station Vs Ajay Sanjay Gavali	
12	POCSO SPL CASE	100664/2019	The State of Maharashtra - Dharavi Police Station Vs Narsappa Hanumanta Kurmollu @ Tata	PP
13	SPL.CASE	22/2020	The State of Maharashtra - Mahim Police Station Vs Dhanvel Mohan Sundaram Chetiyar and other 05	PP
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
14	POCSO SPL CASE	100021/2017	PARKSITE POLICE STATION. Vs ARUNKUMAR DINANATH PANDEY	Adv. Prashant Pandey
